Statement-II Number of Scheduled Tribe families economically Assisted to cross the Poverty Line.

S. N	No. State/UT			h				1980-81	1981-82	1982-83
ı	Andhra Pradesh						٠.	9227	13092	56214
2	Assam				,			16519	48605	54619
3	Bihar .						٠.	NA	NA	109557
4	Gujarat ,							74784	76580	89048
5	Himachal Prades	h		•				4046	4737	1642
6	Karnataka							3392	3397	559
7	Kerala .							2545	2545	496
8	Madhya Pradesh							NA	240747@	9451
9	Maharashtra							NA	340000	49540
10	Manipur .							NA	NA	714
1	Orissa .					٠.		57285	83700	9294
12	Rajasthan ,							11000	12662	5358
13	Sikkim .						٠.	NA	1060	256
14	Tamil Nadu							3000	3050	5621
15	Tripura .							NA	NA	9235
16	Uttar Pradesh		٠,					500	650	4129
17	West Bengal							NA	41447	85389*
18	Andman & Nico	bar						NA	NA	608
19	Goa, Daman & I	Diu.			*			150	272	931

TOTAL: 1,82,448 8,72,544 12,77,082

Setting up of tribunals in Sikkim

3260. SHRi N. P. CHENGALRAYA NAIDU: Will the Minister of HOME AFFAIRS be pleased to state;

- (a) whether the Chief Minister of Sikkim had demanded for setting up of Assam type tribunals $i_{\boldsymbol{n}}$ Sikkim;
 - (b) if so, what are the reasons therefor:
- (c) whether the Central Government have considered the same; and

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to Questions

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI P. VENKATASUBBAIAH); (a) 36. (b) Yes, Sir. (c) The requisite figures are indicated below;

[@] The figures are for 1980-81 and 1981-82 * Figure are provisional.

- (a) whether it is a fact that some L.D.Cs, were recruited in 1978 by the Delhi Administration and the Central Government on the basis of competitive examination conducted by the Delhi Administration and the Staff Selection Commission:
- (b) if so, the number of such L.D.Cs. appointed under the Delhi Administration and the Central Government;
- (c) whether the L.D.Cs. appointed in the Ministry of Home Affairs in the year 1978 have since been promoted as U.D.Cs;
- (d) whether it is a fact that the L.D.Cs recruited by the Delhi Administration in 1978 have not yet been promoted as UDCs; and
- (e) if answer to part (d) above be in the affirmative what are the reasons therefor and what is the detailed procedure being followed by the Delhi Administration and the Central Government in the matter of promotion and the batches of LDCs recruited by Delhi Administration which have since been promoted and what is the position of LDCs recruited in the year 1978?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI P. VENKATASUBBAIAH). (a) to (e) On the basis of the examination conducted by the Staff Selection Commission, 207 persons had been appointed as L.D.Cs in

the Delhi Administration and 102 persons were appointed in the Ministry of Home Affairs. The persons appointed in the year 1978 under the Delhi Administration or in the Ministry of Home Affairs have yet not been promoted as Upper Division Clerks.

Buses for Delhi Police

3262. SHRI J. P. GOYAL: Will the Minister of HOME AFFAIRS be pleased to state.

- (a) what is the number of buses which are with the Delhi Police;
- (b) whether it is a fact that the Delhi Police has to hire buses from the D.T.C. and other private parties for carrying arrested persons;
- (c) the total number of buses hired by the Delhi Police from the D.T.C. and other private parties during the last three years, year-wise and hire charges paid; and
- (d) what steps have been taken by the Delhi Police to procure more buses and how many buses have been added to its fleet during these years?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI P. VENKATASUBBAIAH); (a) 36.

- (b) Yes, Sir.
- (c) The requisite figures are indicated below:

Year		Total Buses	 Total expenditure involved. Rs.			
1981-82	•	. 2245				12,23,750/-
1982-83 *.		3638	•		•	55.37.106/-
1983-84 .		. 1097				29,39,450/-

(d) In the year 1981-82, there were only 3 buses on the charge of Delhi Police. 33 buses have since been added.

Smuggling out of antiques and other rare pieces from the country

3263. SHRI J. P. GOYAL: Will the

Minister of HOME AFFAIRS be pleased to state:

(a) whether Government are aware of the continuous flow of antiques and other rare pieces from India to Europe and the U.S.A.;